

**GOVERNMENT OF INDIA  
AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH)  
LOK SABHA**

UNSTARRED QUESTION NO:1926  
ANSWERED ON:31.07.2015  
AYUSH Hospitals  
Patil Shri A.T. (Nana)

**Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:**

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether the Government proposes to set up more AYUSH hospitals in the country;
- (b) if so, the details thereof, along with the number of existing AYUSH hospitals in the country State/UT-wise;
- (c) the funds allocated and released to the States for the purpose during each of the last three years and the current year, State/UT-wise; and
- (d) the steps taken by the Government to further improve the conditions of the existing AYUSH hospitals in the country?

**Answer**

(a) & (b): As health is a State subject, the setting up of more AYUSH Hospitals in the States/UTs are under the purview of concerned State/UT Governments. However, under Centrally Sponsored Scheme of National AYUSH Mission (NAM) there is a provision for setting up of 50 bedded integrated AYUSH Hospitals in the States/UTs. The State/UT Governments are required to submit their proposal through the State Annual Action Plan (SAAP) as per the guidelines of the scheme.

The State/UT wise number of existing AYUSH hospitals in the country as per the information received from the concerned States/UTs is furnished at ANNEXURE-I.

(c): The funds allocated and released to the States for the purpose during each of the last three years and the current year, State/UT-wise is furnished at ANNEXURE-II.

(d): Under Centrally Sponsored Scheme of National AYUSH Mission (NAM) provision has been made available for improving the conditions of the existing AYUSH hospitals in the country under the component of Upgradation of AYUSH Hospitals. As per the guidelines, existing exclusive/standalone Government AYUSH Hospitals are provided non-recurring Grant-in Aid for undertaking construction, renovation of the existing premises, procurement of furniture, fixtures & equipments and recurring Grant-in Aid for procurement of medicines, contingency and deployment of additional manpower. The State/UT Governments are required to submit their proposal through the State Annual Action Plan (SAAP) as per the guidelines of the scheme.